

**IN THE HIGH COURT OF ORISSA AT CUTTACK**  
**W.P.(C) No. 7118 of 2021**

*In Re: Olive Ridley Turtles* ..... *Petitioner*  
*Mr. M. Agarwal, Amicus Curiae*  
Versus  
*Principal Secretary, Forest and* ..... *Opposite Parties*  
*Environment Department & Others*  
*Mr. P.K. Muduli, AGA*  
*Mr. S.S. Kashyap, CGC*

**CORAM:**

**JUSTICE S. TALAPATRA**  
**JUSTICE SAVITRI RATHO**

**ORDER**  
**26.06.2023**

**Order No.**  
22.

1. This matter is taken up through Hybrid Mode.
2. At the request of Mr. S.S. Kashyap, learned Central Government Counsel, let the matter be listed on 04.07.2023.
3. Meanwhile, further affidavit as proposed has to be filed. The affidavits filed by the Principal Secretary to Government, Fisheries & ARD Department & Chairman, SLAMC and Additional Superintendent of Police Head Quarters, Cuttack are taken on the record.
4. Mr. M. Agarwal, learned amicus curiae has appeared. He is requested to examine these affidavits and to file if required a statement on the next date.
5. Mr. P.K. Muduli, learned Additional Government Advocate has appeared for the State-Opposite Parties.

**(S. Talapatra)**  
**Judge**

**(Savitri Ratho)**  
**Judge**